

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-609/2018 in
OA-3479/2017**

New Delhi, this the 08th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Eknath Jagannath Sale,
S/o Sh. Jagannath Sale,
R/o House No. 280,
Village- Tuglakabad, New Delhi. ... Applicant

(through Sh. Mukesh Kumar Verma for Sh. A. K. Singh)

Versus

Sh. Prabhakar Singh,
Director General of Works
CPWD, Nirman Bhawan, New Delhi-110001. ... Respondent

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

Heard learned counsel for the petitioner.

2. OA No. 3479/2017 was filed by the applicant and this Tribunal by order dated 04.10.2017 dismissed the same as under:

“8. Firstly, the applicant's case for regularisation as Mechanic or Pump Operator or any other post was already decided upto the Hon'ble Apex Court and he cannot raise this issue again. Hence, we do not see any merit in the OA and, accordingly, the same is dismissed. However, this order shall not preclude from accepting the offer of the respondents made vide Annexure A-16 dated 30.06.2017, if he is so advised.

9. In view of final orders passed in the OA, MA 3712/2017 also stands disposed of. No order as to costs.”

Alleging non-implementation of the said orders, the applicant filed the instant Contempt Petition.

3. In the circumstances and in view of the categorical dismissal of the OA by this Tribunal as observed above, we do not find any merit in the CP and accordingly the same is dismissed. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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